

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 254 of 2012**

**Dated : 5<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam,  
Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Jaiprakash Power Ventures Ltd. ... Appellant(s)**

**Versus**

**H.P. State Electricity Board Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. S.B. Upadhyay, Sr. Adv.  
Mr. Pawan Upadhyay  
Mr. Jayesh Gaurav  
Mr. K. Pathak**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan &  
Ms. Swapna Seshadri for R-1**

**ORDER**

We have heard the learned counsel for the Respondent for  
sometime.

Post the matter for further submission on

**27<sup>th</sup> September, 2013 at 2.30 p.m.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

vs/vt